

Annexure-1
Name of the corporate debtor: Global Houseware Limited; Date of commencement of liquidation: 19.12.2018; List of stakeholders as on: 03.08.2022

List of secured financial creditors
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Punjab National Bank	16-01-2019	11,24,60,751	11,23,76,467	Secured Financial Debts	11,23,76,467	YES	1. Hypothecation of all the current assets of the company including stocks, inventories, receivables and other current assets (both existing & future). 2.Pari-passu charge on block Assets 3. Hypothecation of all the movable assets forming part of fixed/block assets of the company both present & future. 4.Mortgage of Immovable Property Situated at SU-217, First Floor, Pitampura, New Delhi in the name of Shri Ram Niwas Basia		20.31			84,284		
2	Small Industries Development Bank of India(SIDBI)	17-01-2019	1,64,54,725	1,64,54,725	Secured Financial Debts	1,64,54,725	YES	1. 1st charge by way of hypothecation of all movables, P&M, MFAs, spares, tools & accessories, office equipments, computers, furniture acquired / to acquired out of term loan of Rs. 150 Lakh. 2. First Charge by way of Pledge on SIDBI FDR of Rs. 40.00 Lakhs 3. Second charge on Factory land & Building at 153-E, EPIP, HSIDC, Kundli, Sonapat, Haryana. 4. Second Charge on entire stock of RM, Semi-finished goods, consumable stores and spares including book debts, receivables, both present and future.		2.97			-		
3	ICICI Bank Ltd	17-01-2019	42,15,70,745	41,92,13,248	Secured Financial Debts	41,92,13,248	NO	1. Primary Security: Entire stocks of raw material, semi-finished and finished goods, consumable stores and spares including book debts, receivables present & future 2. Collateral Security: Industrial Property situated at Plot No 153-E, EPIP, HSIDC, KUNDLI, SONEPAT, Haryana - 131028 3.Hypothecation of Vehicle maruti suzuki swift		75.78			23,57,497		
4	Kotak Mahindra Prime Limited	17-01-2019	31,94,765	31,69,387	Secured Financial Debts	31,69,387	NO	1.Hypothecation of Vehicle vehicle loan is secured for the amount of Rs. 31,94,765/- against the vehicle SKODA YETI having Reg. No. DL6CM5052 & NISSAN TERRA NO XV (D) OPTION THP LEATHER DIESEL having Reg. No. HR10X9079 respectively		0.57			25,378		
5	HDFC Bank Limited	17-01-2019	19,62,677	19,62,677	Secured Financial Debts	19,62,677	NO	1. Hypothecation of Vehicle Namely: Maruti S-Cross Zeta 1.3 (Year of Manufacturing 2015) BEARING ENGINE NO. 5154-117 & CHASSIS NO.-108059 2.Light Commercial Vehicle Loa (A/c- 43185970) & Rural Auto loan (A/c-35321929) is secured for the amount of Rs. 19,62,676.77/- against the vehicle bearing model no. TATA 709 having Reg. No. DL1LX5538 & vehicle bearing model no. MARUTI S CROSS 1.3 ZETA having reg. no. DL9CAE3495 respectively		0.35			-		
			55,56,43,663	55,31,76,504		55,31,76,504				100			24,67,159		

